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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/220/2017
NAME OF THE PETITIONER : NAKSHATRAS RESTAURANT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sanjay Varadharajan

For Petitioner



2) B. Sarath babu
For, RoC Chennai

Representing Counsel for
RoC, Chennai



ORDER

Counsels for both the parties are present. Counsel for the RoC has raised objections that the Application is not in a proper form. Therefore, the Applicant is directed to file the Application in a proper form by making amendment in the same. Put up on 17.01.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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